

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1208/2017

New Delhi this the 24th day of April, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Pooja Gandotra,
Aged 45 years,
TGT (Maths), Group 'B'
W/o Shri Indrajit Neog,
R/o Flat No.866, Valencia Tower,
Mahagun Moderne,
Sector-78, NOIDA-201301 (UP). .. Applicant

(By Advocate : Shri Robin George)

Versus

1. Kendriya Vidyalaya Sangathan,
Represented through its Commissioner,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-110016.

2. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-110016.

3. The Additional Commissioner (Admn.),
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-110016.

4. The Assistant Commissioner (Estt.2/3),
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-110016. .. Respondents

(By Advocate: Shri S. Rajappa)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Heard both the sides.

2. The applicant's main grievance is that she made a representation requesting transfer to a particular place and so far as the Academic Year 2016-17 is concerned, the respondents have not considered her request.
3. However, the learned counsel appearing for the respondents submits that now they have started considering with regard to transfers for the Academic Year 2017-18 and that the applicant's representation would also be considered along with others, as per rules.
4. In the circumstances, the O.A. is disposed of, without going into the merits of the case, as no further orders are necessary. No order as to costs.

(P.K. BASU)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

/Jyoti /